_		Details of Claim Admitted										(Amount in Rs)		
S.No	. Name of Claimant		laim Received Amount Claimed	Amount of Claim Admitted	Nature of	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claims	Amount of any Mutual dues, that may be set- off	Amount of Claims under Verification	Amount of Claim Not Admitted	(Amount in Ks) Remark
1	Deputy/Assistant Commissoner, CGST & Central Excise, Division- Amravati, Nagpur-II, Commissionerate, Nagpur	9-9-2024	22,81,841	22,81,841	Unsecured	N/A	N/A	No	N/A	-	-	-	-	
2	Commissioner of Customs, NS-II, JNCH, Nhava Sheva	18-10-2024	2,68,065	2,68,065	Unsecured	N/A	N/A	No	N/A	-	-	-	-	
3	Employees State Insurance Corporation (ESIC)	24-9-2024	2,72,190	2,72,190	Unsecured	N/A	N/A	No	N/A	-	-	-	-	
4	The Employees' Provident Fund Organisation- Central Board of Trustees (CBT-EPFO)	22-1-2025	18,37,20,556	-	Unsecured	N/A	N/A	No	N/A	-	-	-	18,37,20,556	The claim filed by the EPFO, by assessing under Section 7A, 14B and 7Q of the EPF & MP Act,1952 is only based on financial statement of the Corporate debtors without verification of records/documents is arbitrary and this assessment carried during the moratorium period which is prohibited under section 14 non acceptable.
5	Maharashtra Industrial Development Authority	6-3-2025	17,36,56,541	17,36,56,541	Unsecured	N/A	N/A	No	N/A	-	-			
6	Maharashtra tax on profession	28-2-2025	12,615	12,615	Unsecured	N/A	N/A	No	N/A	-	-			
-	Total		36,02,11,808	17,64,91,252							_		18,37,20,556	